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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.546/2015

Date of Decision: 11.03.2020.

CORAM: R. VIJAYKUMAR, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Navin Singh, I.F.S.
 (On study leave, now on medical ground)
 (R/at Flat No.4, Allied Heights,
 Salunke Vihar Road, Pune 411 048. *Applicant*
 (None)

VERSUS

1. The Union of India, through
 The Secretary, Ministry of Environment
 and Forest, C.G.O. Complex, Lodhi Road,
 New Delhi – 110 001.
2. The State of Maharashtra
 Through Secretary, Dept. of Revenue and
 Forests, Mantralaya, Mumbai 400 032. *Respondents*
(By Advocate Shri V.S. Masurkar)

ORDER (Oral)
Per : R. Vijaykumar, Member (A)

When the case was called, nobody appeared for the Applicant. The erstwhile counsel for the applicant was Shri S.P. Saxena, who last appeared on 05.10.2016 and on 07.11.2016 after which this matter had been adjourned by notification and after counsel demised in May 2019, the applicant never appointed any other counsel in his behalf and is also not present in Court during the hearings held on 09.07.2019, 18.07.2019,

27.09.2019, 22.11.2019 and 20.01.2020. On these dates Ms. Sujata Krishnan, learned counsel appeared and she informed on 22.11.2019 that she was not the counsel anymore in this matter and papers had been returned to the applicant.

2. During the hearing, Shri V.S. Masurkar, learned counsel for Respondent No.2 brings to notice the affidavit filed by him on 20.02.2017 which contains the order of punishment dated 03.11.2016 passed by the respondents after due consultation with the UPSC and against which, the applicant, being an IFS officer, has the opportunity to file an appeal.

3. In these circumstances, the proceedings which have been challenged by the applicant in this OA have already been completed and the applicant can only now challenge the orders passed by the respondents after exhausting all necessary statutory remedies, this OA is rendered infructuous and is accordingly dismissed. However, without any order as to costs.

(*Ravinder Kaur*)
Member (J)

(*R. Vijaykumar*)
Member (A)

dm.

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13/3/2020